Connaught Place, Central Secretariat and I.TO., which are all convenient change-over points for I.S.B.T.

There is no proposal to start Night Sar"ices.

# Appointment of chemists for Unani medicines

# 1117. SHRI KRISHNA NAND JOSHI: SHRI PRASENJIT BARMAN:

Will the Minister of HEALTH be pleased to  $\text{refe}_r$  to answer to Unstar-red Questions 437 and 74ii given in the Rajya Sabha on the 13th July, 1930 and 21st March, 1980, respectively, and slate:

- (a) whether it is a fact that Government have not yet appointed any local chemist for the special item medicines prescribed by C.G.H.S. Unani Dispensary, Sarojini Nagar, New Delhi;
- (b) if so, what are the reasons therefor; and
- (c) by when the said chemist is likely to be appointed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) and (c) A large number of firms dealing with Unani medicines were considered for appointment as local chemist. But they expressed their inability to supply all items of Unani medicines included in the formularly of Unani medicines used in the C.G. H.S. dispensary, Sarojini Nagar, New Delhi. The appointment of a local chemist is in the last stages of settlement.

## Complimentary railway passes for newsmen

#### 1118. SHRI G. K. MOOPANAR: SHRIMATI NARGIS DUTT:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government issue railway complimentary

passes and extend other facilities to newspapermen and writers to study working of the railways;

to Questions

- (b) if so, what are the detail<sub>3</sub> of such passes issued during the last three years ending June, 1980<sup>1</sup> to individual newsmen or publishers;
- (c) whether Railway Board has circulated any new instructions to Zonal General Managers to discourage study trips by the journalists unless conducted in groups;
- (d) if so. when this new policy wai adopted;
- (el whether it is a fact that the Railway Board has directed the Cen tral P not to faeilit3<e study trips by the Chief Reporter of Times of India and the Editor uf 'Rail India'; and
- (f) whether Government have received any letter from Member of nent in this regard?

THE DEPUTY MINISTER IS THE MINISTRY OF RAILWAYS |SHRI MALLIKARJUN): (a) Yes. With a view to earn publicity the railways issue complimentary passes and extend other facilities to selected journalists and reporters to enable them to visit and report on the various developmental projects and achievements of the railways.

- (b) Information is being collected and will be laid on the Table of the Sabha.
  - (c) No.
  - (d) Does not arise.
- (e) Yes In April 1980. a request was received through the Central Railway from the Chief Reporter of Times of India, Bombay only (and none from Rail India) requesting for a free complimentary 1st Class pass for self and a lady reporter to visit Panchmari, Mhow. Nainital, Darjeeling, Mussoo-rie, Puri and Simla for the purpose of writing an article on places of tourist interest. It was felt that their visit to these places would not earn

the railways any substantial publicity and therefore the request was regretted.

(f) Yes, from Hon'ble Member Shrimati Sushila Shankar Adivarekar.

### Raising of Kashmir issue by Pakistani leaders

### 1119. SHRI N. P. CHENGALRAYA NAIDU: SHRI K. L. N. PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item appearing in Hindustan Times of 23rd July, regarding Kashmir;
  - (b) if so, what are the details thereof;
- (c) whether Government have made it clear that Kashmir is part of India and cannot be made an issue: and
- (d) if so, what are the reasons for which Pakistan leaders have been referring to the Kashmir issue where and whether India has made it clear that Kashmir question has long been settled?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The news item is based on an interview Pakistan Foreign Minister Mr Agha Shahi had with the magazine "New Delhi'. According to the interview, the Pakistan Foreign Minister is reported to have said inter alia, that "if we can settle the Jammu & Kashmir question on a basis of freind-ship there wi!] be a radical transformation of the entire situation in Asia and the world.": that "the Simla Agreement provides discussions on Jammu & Kashmir with a view to final settlement "and that" unfortunately our Indian friends have a'ways accused Pakistan—whatever be the regime, military or political that thev harp on plebiscite or self-determination for Kashmir in order to ensure their survival or continuance in power "

(c) and (d) The position of the Government of India in regard to Kashmir is well-known, namely, that the State of Jammu & Kashmir is legally and constitutionally an integral part of India. Government would not like to speculate on the reasons for references to Kashmir by Pakistan leaders. However, it has been conveyed to Pakistan on several occasions that their references to Kashmir in international fora are not in conformity with our understanding of the Simla Agreement and will not help in creating a better atmosphere.

to Questions

1120. [Transferred from the 11th August, 1980].

### Prosecution of managements of collieries for employing contract labour

#### 1121. SHRI KALYAN ROY: SHRI BHOLA PRASAD: SHRIMATI AZIZA IMAM:

Will the Minister of LABOUR be pleased to refer to the reply to Un-atarred Question 533 given in the Bajya Sabha on the 21st July, 1978 and state:

- (a) the progress made in the prosecution cases against the colliery managements in Asansol, Dhanbad and other regions for employing contract labour in prohibited categories in violation of notification of February, 1975;
- (b) in how many cases the managers and others have been convicted and the details in respect of ECL, BCCL, CCL, WCL and others and their names;
- (c) whether the managements are still continuing to employ contractors in prohibited categories of mines, if not, when they were abolished;
- (d) whether wagon and truck loading is still being done by contractors in BCCL, CCL and WCL and if so, the names of such mines;